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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

*At this stage, Shri Ganesh Singh and some other hon. Members came
and stood on the floor near the Table.*

...(Interruptions)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam, I beg to lay on the Table:-

(1) A copy of the Employees' State Insurance (General) (Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. N-12/13/2/2010-P&D in Gazette of India dated 7th May, 2012 under sub-section (4) of Section 97 of the Employees' State Insurance Act, 1948.

(Placed in Library, See No. LT 7170/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 6D of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

(i) The Employees' Provident Funds (Second Amendment) Scheme, 2012 published in Notification No. G.S.R. 336(E) in Gazette of India dated 4th May, 2012.

(ii) The Employees' Provident Funds (Third Amendment) Scheme, 2012 published in Notification No. G.S.R. 382(E) in Gazette of India dated 24th May, 2012.

(Placed in Library, See No. LT 7171/15/12)

...(Interruptions)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table a copy of the Notification No. G.S.R. 439(E) (Hindi and English versions) published in Gazette of India dated 11th June, 2012 approving the "Cochin Port Employee's (Leave Travel Concession) Amendment Regulations, 2012 under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 7172/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963:-

(i) The Export of Honey (Quality Control, Inspection and Monitoring) Amendment Rules, 2012 published in Notification No. S.O. 1581(E) in Gazette of India dated 16th July, 2012.

(ii) The Export of Animal Casings (Quality Control and Inspection) Amendment Rules, 2012 published in Notification No. S.O. 1315(E) in Gazette of India dated 8th June, 2012.

(iii) S.O. 725(E) in Gazette of India dated 3rd April, 2012, amending Export of Crushed Bones, Ossein and Gelatine (Quality Control and Monitoring) Rules, 2012.

(iv) The Export of Crushed Bones, Ossein and Gelatine (Quality Control, Inspection and Monitoring) Rules, 2012 published in Notification No. S.O. 726(E) in Gazette of India dated 3rd April, 2012.

(Placed in Library, See No. LT 7175/15/12)

(2) A copy of the Safeguard Measures (Quantitative Restrictions) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 381(E) in Gazette of India dated 24th May, 2012 under sub-section (3) of Section 9A of the Foreign Trade (Development and Regulation) Act, 1992.

(Placed in Library, See No. LT 7176/15/12)

(3) A copy of the Ammonium Nitrate Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 553(E) in Gazette of India dated 11th July, 2012 under sub-section (8) of Section 18 of the Explosives Act, 1884.

...(Interruptions)

(Placed in Library, See No. LT 7177/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

A copy of the Memorandum of Understanding (Hindi and English versions) between the National Jute Manufactures Corporation Limited and the Ministry of Textiles for the year 2012-2013.

(Placed in Library, See No. LT 7178/15/12)

(2) A copy of the National Jute Board Regulations, 2012 (Hindi and English versions) published in Notification No. G.S.R. 241(E) in Gazette of India dated 22nd March, 2012 under Section 23 of the National Jute Board Act, 2008.

(Placed in Library, See No. LT 7179/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2012-2013.

(Placed in Library, See No. LT 7180/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (i) S.O. 453(E) published in Gazette of India dated 16th March, 2012, making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.
- (ii) S.O. 395(E) published in Gazette of India dated 7th March, 2012, declaring different highways, mentioned therein, to be a National Highway.
- (iii) S.O. 2336(E) published in Gazette of India dated 11th October, 2011, directing Border Roads Organisation shall exercise the function relating to the development of National Highway No. 229 (Tawang-Bomdila Nichipu Section) in the State of Arunachal Pradesh.
- (iv) S.O. 2337(E) published in Gazette of India dated 11th October, 2011, making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.

(Placed in Library, See No. LT 7181/15/12)

(2) A copy of the Notification No. S.O. 452(E) (Hindi and English versions) published in Gazette of India dated 16th March, 2012, entrusting the stretches of five National Highways, mentioned therein, to National Highway Authority of India, under section 11 of the National Highways Act, 1988.

(Placed in Library, See No. LT 7182/15/12)

...(Interruptions)